

(d) whether there is any factory producing these raw materials in Delhi now; and

(e) whether there is a plant at Mettur Dam, Salem District, which has been producing these chemicals for a fairly long time?

The Minister of Production (Shri K. C. Reddy): (a) No.

(b) Yes. Most of the principal raw materials and other facilities are easily available at economic rates in Delhi.

(c) Sulphuric acid/oleum, chlorine, Benzene and Alcohol are the principal raw materials. Caustic soda is not used in the manufacture of D.D.T.

(d) Yes. Sulphuric acid/oleum and chlorine are produced on the spot.

(e) The plant at Mettur Dam produces caustic soda and chlorine but not the other raw materials.

DISPLACED PERSONS IN HYDERABAD

***2230-A. Shri Krishnacharya Joshi:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of West Pakistan displaced persons who have taken shelter in Hyderabad State; and

(b) the extent of relief given to them?

The Minister of Rehabilitation (Shri A. P. Jain): (a) About 4,000.

(b) This Ministry did not start any schemes of rehabilitation in Hyderabad. Some families, however, went to that State of their own accord in search of business or service and no need of any relief was considered necessary.

EXPORT AND IMPORT TRADES

***2231. Shri L. N. Mishra:** Will the Minister of Commerce and Industry be pleased to state whether there is any proposal under consideration of Government to appoint some body similar to the Export Promotion Committee of 1949 to examine the possibilities of bridging the present gap between our export and import trades?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): No, Sir.

TRADE WITH RUSSIA

***2232. Shri M. Islamuddin:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Russia is willing to trade with India even if

payment is made to her in Indian currency; and

(b) if so, what is the attitude of the Government of India towards this trade move of Russia?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Government have no information.

(b) Does not arise.

MOLASSES

***2233. Shri B. N. Roy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have taken any step for facilitating the export of Indian molasses to Eastern Pakistan where it had a good market some time ago; and

(b) whether any new industry has been started for the consumption of molasses which was exported previously and for getting any new by-product from it?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Export of molasses known as chitta molasses is allowed freely to East Pakistan.

(b) No new industry other than for production of Power Alcohol has been started for consumption of molasses or for getting any new by-product. Chitta molasses have no industrial use.

SALE OF IMPORT LICENCES

***2234. Shri Bhagabat Sahu:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether a report was received in his Ministry that a firm named *Eastern Mercantile Corporation* with its headquarters at Cuttack had sold some import licences granted to them during 1950 and 1951;

(b) whether any enquiry was made into the above report; and

(c) if so, what was the result?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) No such report has been received in this Ministry.

(b) and (c). Do not arise.

ARID ZONE RESEARCH

***2235. Shri Sanganna:** Will the Minister of Irrigation and Power be pleased to state:

(a) what are the results of Arid Zone Research carried out in India; and